The assistance so far extended to various States is as under:

[22 November, 2002]

RAJYA SABHA

State	Central Share of CRF (Rs. in crore)	Foodgrains allocated (lakh MTs)	Assistance* from NCCF (Rs. in crore)
Andhra Pradesh	163.77	3.00	174.61
Chhattisgarh	22.72	0.50	92.73
Haryana	67.23	0.25	109.65
Himachal Pradesh	35.96	0.10	39.45
Jharkhand	_	0.40	42.06
Karnataka	61.66	2.00	221.46
Madhya Pradesh	51.78	1.00	125.89
Maharashtra	129.99	_	20.00
Orissa	90.52	2.00	120.18
Punjab	101.47	<del></del>	125.49
Rajasthan	171.16	7.00	207.68
Tamil Nadu	84.87	0.50	228.30
Uttaranchal	13.38	0.50	10.62
Uttar Pradesh	120.95	2.00	481.10

<sup>\*</sup>Subject to deducting available balances in the Calamity Relief Fund

## **Fertilizer Policy**

365. SHRI KAPIL SIBAL: SHRI RAJIV RANJAN SINGH 'LALAN':

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have declared a long term policy for chemical fertilizers, which would be brought into force from the next financial year;

- (b) if not, the facts in this regard; and
- (c) the salient features of this policy as a result of which the interest of the consumers, manufacturers and traders is likely to be protected to a greater extent?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI TAPAN SIKDAR): (a) to (c) The new pricing policy for urea units, being formulated keeping in view the recommendations of Expenditure Reforms Commission, is proposed to be introduced w.e.f. 1.4.2003 and will replace the existing Retention Price Scheme. The new policy will be in the shape of Group Concession Scheme, which will aim at greater transparency, uniformity and efficiency in subsidy disbursements to urea manufacturing units and will induce urea manufacturers to take cost reduction measures on their own and be competitive. The farmers would continue to get urea at statutorily notified Maximum Retail Price.

## Wage revision in Namrup Fertilizer Unit

- 366. SHRI DRUPAD BORGOHAIN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether the Ministry of Chemicals and Fertilizers is thinking about wage revision of workers after bifurcation of Namrup Fertilizer Unit from HFC:
  - (b) if so, when it would be affected;
  - (c) if not, the reasons therefor; and
- (d) whether the revamping of Namrup Unit has been completed and whether production by all three plants has been started?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI TAPAN SIKDAR): (a) to (c) No Sir. Department of Fertilizers has not received any formal proposal of wage revision from the management of Brahmaputra Valley Fertilizer Corporation Ltd. (BVFCL) in respect of executives and workers based on the wage settlements negotiated with the Trade Unions/Associations.